

ORDER SHEET

APOT/428/2023
with
AP/40/2020

IN THE HIGH COURT AT CALCUTTA
Civil Appellate Jurisdiction
ORIGINAL SIDE

RELIANCE INFRASTRUCTURE LTD.
-Versus-
DAMODAR VALLEY CORPORATION.

(Commercial Division)

BEFORE

The Hon'ble Justice I.P. MUKERJI

-And-

The Hon'ble Justice BISWAROOP CHOWDHURY

Date: 29th November, 2023

Mr. Harish Salve, Sr. Adv. &
Mr. S.N. Mookherjee, Sr. Adv. with
Mr. Paritosh Sinha,
Ms. Anjali Chandsukar,
Ms. Shrayashee Das,
Mr. Saptarshi Banerjee &
Mr. Himanshu Bhawsingka, Adv.
...for the appellant.

Mr. R. Venkataramani, Id. Attorney General
Mr. Ratnanko Banerji, Sr. Adv. with
Ms. Vineeta Meharia,
Mr. Amit Meharia,
Mr. Shantanu Chatterjee,
Ms. Urmila Chakraborty,
Mr. Kanishk Kejriwal,
Ms. Tannistha Singh,
Mr. Abinash Agarwal,
Ms. Paramita Banerjee,
Ms. Subika Paul &
Ms. Sonali Pal Adv.
...for respondent/DVC.

We admit the appeal.

As the respondent is represented by learned counsel, we dispense with the issuance and service of the notice of appeal.

We propose to hear out the appeal expeditiously dispensing with all other formalities.

We direct the advocate on record for the appellant to prepare an informal paper book and file the same in this court by 15th January, 2024, serving a copy thereof on the advocate on record for the respondent at least seven days before the date of hearing of the appeal.

List this matter for hearing at 2 p.m. before Appellate Side matters on 24th and 25th January, 2024.

Learned counsel for the parties have assured that their respective clients would maintain status quo till disposal of the appeal.

(I.P. MUKERJI, J.)

(BISWAROOP CHOWDHURY, J.)